COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No.182 OF 2017

Dated: 10th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bangalore Electricity Supply Company Ltd.

...Appellant(s)

Karnataka Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya

<u>ORDER</u>

Issue notice to the Respondents returnable on 16.08.2017. Dasti, in addition, is permitted. *Issue public notice.*

List the matter on <u>16.08.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt